

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 174 of 2013 in
D.F.R. No. 413 of 2013**

Dated : 12th September, 2013

In the matter of:

**Shri Ganpat Khanderao Farande
Shri Subhash Khanderao Farande
Versus**

....Appellant(s)

Maharashtra State Elec. Transmission Corp. Ltd. & Ors.

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **25.09.2013.**

COURT MASTER